

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

IA No.616/2020, 716/2020, 59/2021

In

**CP (IB) No.174/Chd/Chd/2018
(admitted)**

Under Section 31 & 60(5) of the IBC, 2016

In the matter of:-

Small Industries Development Bank of India (SIDBI)

....Petitioner-Financial Creditor

Versus

International Mega Food Park Limited

....Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence
adjourned to 31.03.2021.

Sd/-
Court Officer

Feb., 24, 2021

AV